

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 08<sup>th</sup> September, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 134/2013(THC) (M.A.No.739/16)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.for R-1 Mr. M.S. Kacchawa, Adv.for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Mukesh Kumar Meena, Adv. Mr. Arvind Soni, Adv.	
2.	Appeal No. 06/2015(CZ) (M.A.No.544/16) (M.A.No.546/16)	Rajesh Kumar Seth Vs. Bharat Aluminum Co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 146/2014(CZ) (M.A.No.51/16)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 111/2013(CZ)	<b>Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation &amp; 7 ors.</b>	Dr. Subhash C Pandey Mr. Sachin K. Verma, Adv. R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushendra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv.	

			R.P.C.B Mr. Vivek Choudhary for Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sanjay Pandey, Adv.	
5.	Original Application No. 118/2015(CZ) <b>(M.A.No.812/15)</b>	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
7.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
8.	Original Application No. 136/2015(CZ) <b>(M.A.No.68/16)</b>	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
9.	Original Application No. 86/2016(CZ)	Nand Kishore Trivedi Vs. State of M.P. & 4 Ors.	Mr. Jahoor Qureshi, Adv.	
10.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
11.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 78/2015(THC) <b>(M.A.No.557/16)</b> <b>(M.A.No.558/16)</b> <b>(M.A.No.559/16)</b> <b>(M.A.No.560/16)</b> <b>(M.A.No.688/16)</b> <b>(M.A.No.727/16)</b> <b>(M.A.No.732/16)</b> to <b>(M.A.No.737/16)</b>	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M. Yadav, Adv. Mr. Mohd. Zeeshan Khan, Adv. Mr. Rohit Sharma, Adv.	
13.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	

14.	Original Application No. 20/2015 (CZ) <b>(M.A.No.817/15)</b> <b>(M.A.No.23/16)</b> <b>(M.A.No.191/16)</b> <b>(M.A.No.192/16)</b> <b>(M.A.No.307/16)</b> <b>(M.A.No.673/16)</b> <b>(M.A.No.636/16)</b> <b>(M.A.No.713/16)</b>	Tribunal at its Own Motion ( <i>Sand Panna, Mining</i> ) Vs Chief Secretary, Govt. of MP & 5 Ors.	Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
15.	Original Application No. 283/2014(CZ) <b>(M.A.No.497/16)</b> <b>(Amended Petition)</b>	Birdi Chand Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 284/2014(CZ) <b>(M.A.No.498/16)</b>	Lalita Devi Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 285/2014(CZ) <b>(M.A.No.502/16)</b> <b>(Amended Petition)</b>	Chhotu Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
18.	Original Application 286/2014(CZ) <b>(M.A.No.503/16)</b>	Satya Narayan Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
19.	Original Application 287/2014(CZ) <b>(M.A.No.504/16)</b>	Chhotu Lal Mali Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
20.	Original Application 288/2014(CZ) <b>(M.A.No.505/16)</b>	Hira Lal Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
21.	Original Application 289/2014(CZ) <b>(M.A.No.506/16)</b>	Barji Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
22.	Original Application 290/2014(CZ) <b>(M.A.No.508/16)</b>	Bhagchand Raigar Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
23.	Original Application 291/2014(CZ) <b>(M.A.No.509/16)</b>	Chhagan Lal Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	
24.	Original Application 292/2014(CZ) <b>(M.A.No.510/16)</b>	Hanuman Nayak Vs. Hindustan Zinc Ltd.	Mr. S.P.S. Nagar Adv.	

**FOR COMPLIANCE**

25.	Original Application No. 97/2015(CZ) <b>(M.A.No.667/16)</b> <b>(M.A.No.668/16)</b> <b>(M.A.No.669/16)</b> <b>(M.A.No.684/16)</b>	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena,Adv.	
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**Date:08<sup>th</sup> September, 2016****TIME: 14.30 hrs.to16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

26.	<b>Original Application No. 21/2013(CZ)</b> <b>(M.A.No.855/15)</b> <b>(M.A.No.95/16)</b> <b>(M.A.No.233/16)</b> <b>(M.A.No.539/16)</b> <b>(M.A.No.607/16)</b> <b>(M.A.No.723/16)</b> <b>(M.A.No.724/16)</b>	<b>Dr. Alankrita Mehra Vs. Union of India &amp; 9 Ors.</b>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal,Adv.R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria,Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
27.	Original Application 40/2016(CZ) <b>(M.A.No.333/16)</b>	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. for Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoriya Adv. for Mr. Purushaindra Kaurav, Adv.	

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